

(b) No; only Dearness Allowance is included, and that is both for Government servants and for non-Government servants.

(c) Does not arise.

(d) No.

हिन्दी टाईपरायटर

*२३६८. श्री भक्त बर्धन : क्या शिक्षा मंत्री २ मार्च, १९५६ के तारंकित प्रश्न संख्या ४०६ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि हिन्दी टाइपरायटरों के की-बोर्डों के प्रमापीकरण के लिये नियुक्त विशेष समिति की सिफारिशों के बारे में अन्तिम निर्णय करने में अब तक क्या प्रगति हुई है ?

शिक्षा उपमंत्री (डा० एम० एम० दास) : दिसम्बर, १९५५ में प्रकाशित अन्तिम टाइपरायटर की-बोर्ड पर जो सुझाव प्राप्त हुए थे उनके प्रकाश में की-बोर्डों को अन्तिम रूप दिया जा रहा है ।

TRANSFER OF HYDERABAD FUND TO PAKISTAN

*2389. **Shri Krishnacharya Joshi:** Will the Minister of Home Affairs be pleased to state:

(a) the progress made in the case of Hyderabad money illegally transferred to Pakistan by Shri Moin Nawaj Jung; and

(b) how the case stands to day?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The case is still pending in courts in the United Kingdom.

SCIENTIFIC AND PROFESSIONAL INSTRUMENTS

*2390. **Shri Gadilingana Gowd:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the U.S. International Co-operation Administration on the 7th April, 1956 announced new authorisations for the purchase of scientific and professional instruments for use in India;

(b) if so, the total amount of authorisations; and

(c) the name of the agency through which the procurement of the equipment will be carried?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The announcement related to the issue of a purchase authorisation for the procurement of some equipment for the Health Research and Education Project, an Agreement in respect of which was signed on the 30th of June 1955. Copies of this Agreement are in the library of the House.

(b) The amount provided in the authorisation was \$6,670.

(c) The India Supply Mission, Washington will procure the equipment.

NEGOTIATING MACHINERY MEETING

*2391. { **Shri P. L. Kureel :**
Shri G. L. Chaudhary :

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that certain *ex-parte* decisions were taken in the Negotiating Machinery Meeting held on the 31st January, 1955 between the Government and the All India Defence Employees Federation disturbing the seniority of clerks not represented by the Federation;

(b) whether various representations have been made by the Associations representing regular clerks against the wrong done to them; and

(c) if so, the action taken to rectify matters?

The Deputy Minister of Defence (Sardar Majithia): (a) to (c). A statement is laid on the Table of the House. [See Appendix XIV, annexure No. 17.]

FINANCING OF CHURCHES

*2392. **Shri Ibrahim:** Will the Minister of Finance be pleased to state:

(a) the amount of money received from foreign countries during 1955-56 for financing and maintaining the Churches in India; and